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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A GANDHI	ADVOCATE	RESP. 4	A. Gandhi
2.	APURVA VAKIL	Associate	RESP 3	Apurva Vakil
3.	Divyang Majmudar	C. A.	RESP. 6	Divyang
4.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	Pavan Godiawala

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Apurva Vakil present for Respondent no. 3. Learned Advocate Mr. Anip Gandhi present for Respondent no. 4. Learned FCA Mr. Divyang Majmudar present for Respondent no. 6.

At request of both sides of counsel that on the ground that there is progress in the settlement process and there is likelihood of settlement process being finalised in one week time.

List the matter on 18.08.2017.

1 Aug 2017
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 4th day of August, 2017.